### GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS LOK SABHA STARRED QUESTION NO. \*249 ANSWERED ON 17/03/2023

# **OIL SPILL INCIDENTS IN PORTS**

## \*249. SHRI BRIJENDRA SINGH:

# Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state : पत्तन, पोत परिवहन और जलमार्ग मंत्री

(a) whether the Government has any data on the number of oil-spills and other polluting incidents reported on the Indian ports and territorial water areas during the year 2022-23;

(b) if so, the details thereof including the efforts made by the Government to mitigate it;

(c) if not, the reasons therefor;

(d) whether the Government imposes any penalty on individuals/corporations/ organisations responsible for polluting the ports and the seas; and

(e) if so, the details thereof?

#### ANSWER

# MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. \*249 ANSWERED ON 17<sup>TH</sup> MARCH, 2023 RAISED BY SHRI. BRIJENDRA SINGH REGARDING "OIL SPILL INCIDENTS IN PORTS".

(a), (b) & (c) No Sir, No oil spill and other polluting incident is reported on the Indian ports and territorial water areas during the year 2022-23 as per the data available.

(d) & (e) Yes Sir. As per Section 436 (2) of the Merchant Shipping Act, 1958, in case of discharge of oil or oily mixture from Indian and/or Foreign flag tanker in contravention of – Sub Section 1 of Section 356 (c) the Master of the tanker or, if the tanker is unmanned, the person in charge of its operation shall be liable to fine which may extend to five lakh rupees.